GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA UNSTARRED QUESTION NO - 1230 ANSWERED ON - 30/07/2025

SPEED LIMIT ON NATIONAL HIGHWAYS

1230. DR. BHIM SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware of the fact that high quality National Highways are being constructed rapidly in the country and high capacity vehicles with speeds of 200-250 km/h are also being manufactured;
- (b) if so, whether the present speed limit of 80-90 km/h is no longer practical; and
- (c) whether Government is considering increasing the speed limit on National Highways, if so, whether any study, pilot project or action plan has been formulated for this, if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) National Highways are constructed in accordance with specifications of Indian Road Congress (IRC). The maximum design speed specified for construction of National Highways in different terrains is 120 km/h for expressways and 100 km/h for National Highways.
- (b) & (c) Government in Ministry of Road Transport & Highways vide S.O. 1522(E) dated 06th April 2018, fixed the maximum speed in respect of the class of motor vehicles on various types of roads in India (Expressway with Access Control, 4 lane and above divided carriageway, Road within Municipal Limits and Other Roads). The current speed limit of 80 km/h is applicable to transport vehicles, whereas private vehicles are permitted a speed limit of up to 120 km/h.
